

23

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.153/17	-	For filing vakalat as well objections	Under Rule 6 of IB	Dimension Data India Pvt Ltd Vs NxtGen Datacenter and Cloud Technologies Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE


INDUS LAW FOR
CORPORATE DEBTOR



 FOR
Dimension Data
Petitioner

ORDER

Counsel for Respondent is present. Indus Law, Advocate, filed Vakalat for Corporate Debtor. Operational Creditor is present. The Counsel for Corporate Debtor also filed an application under Section 8 of Arbitration and Conciliation, Act. Registry to verify and put up note. List it on 16.02.2018. Meanwhile, objections also to be filed.


Member (T)


Member (J)